

web.

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI  
ORDER**

The following postings and transfers are made with immediate effect, in official exigency :-

#	Name	From	To
1	Ms. Anjali Malik, PA, D/o Sh. Ravindra Malik	PA in the Office Pool, Administration Branch, North-East District, KKD Courts, Delhi.	PA in the Court of Ms. Prigya Gupta, Ld. SCJ/RC, North-East District, KKD Courts, Delhi.
2	Ms. Sonam, PA, S/o Sh. Jodha Singh	PA in the Office Pool, Administration Branch, North-East District, KKD Courts, Delhi.	PA in the Court of Sh. Animesh Bhaskar Mani Tripathi, Ld. ACJ/CCJ/ARC, North-East District, KKD Courts, Delhi.
3	Sh. Archit Bhatnagar, PA, S/o Sh. Sudhir Bhatnagar	PA in the Office Pool, Administration Branch, North-East District, KKD Courts, Delhi.	PA in the Court of Sh. Ajay Kumar Malik, Ld. JSCC/ASCJ/GJ, North- East District, KKD Courts, Delhi.
4	Ms. Soumya Singh, PA, S/o Sh. Prabhakar Singh	PA in the Office Pool, Administration Branch, North-East District, KKD Courts, Delhi.	PA in the Court of Ms. Pranjali Prakash, Ld. JMFC (Digital Traffic Court), North-East District, KKD Courts, Delhi.
5	Sh. Akshat Gupta, PA, S/o Sh. Prem Chandra Gupta	PA in the Office Pool, Administration Branch, North-East District, KKD Courts, Delhi.	PA in the Court of Ms. Isra Zaidi, Ld. JMFC-04, North-East District, KKD Courts, Delhi.

**Note:-**

(1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.



*Sanjeev Jain*  
01/07/25

(SANJEEV JAIN)

Principal District & Sessions Judge,  
NE District, KKD Courts, Delhi

No. 5181-5194

/P&T/Admn/NE/KKD/2025

Dated

Copy forwarded for information and necessary action to:-

01 JUL 2025

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-I, Office of The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The AAO, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
8. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
9. PS to the undersigned.

*Sanjeev Jain*  
01/07/25

Principal District & Sessions Judge,  
NE District, KKD Courts, Delhi